

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO.36
TO BE ANSWERED ON 19.07.2021

Finalization of Coastal Zone Management Plan (CZMP) for Goa coast

36. SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether National Centre for Sustainable Coastal Management (NCSCM) has submitted the Coastal Zone management Plan (CZMP) for Goa coast keeping in view the protection of beaches, unplanned exploitation and protection of threatened aquatic lives;
- (b) if so, the details thereof and by when CZMP would be notified and implemented on ground;
- (c) whether Government has taken adequate steps for preparation of CZMP for other coastal regions also; and
- (d) if so, the details thereof, to ensure that unhealthy activities on the coasts are stopped?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

(a)&(b): Draft CZMPs of Goa has been prepared by NCSCM as per the guidelines given in the CRZ Notification, 2011. The draft report has been subjected to public hearing by Goa Coastal Zone Management Authority (GCZMA) on 8/07/2021. The final CZMPs has not been received by MoEF&CC for approval.

(c)&(d): Yes, The CZMPs prepared as per the CRZ Notification, 2011 have been approved and notified for all coastal States/UTs, except for Goa.

The CZMPs prepared as per the CRZ Notification, 2019 have been approved for Odisha. The ICRZ plans prepared as per the ICRZ Notification, 2019 have been approved for Great Nicobar Island. Other States/UTs and Island territories have not submitted the ICRZ plans as per CRZ or ICRZ Notification, 2019, as applicable.

Government is committed to ensure conservation and protection of the unique environment of coastal stretches and marine areas, livelihood security to the fisher and local communities in the coastal areas and to promote sustainable development
